

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: AWARENESS PROGRAMME – MEDIATION AND ARBITRATION CENTRE, HYDERABAD** - Nomination of 29 Judicial Officers working in Prakasam District to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 02.07.2016 at District Legal Services Authority, Ongole, Prakasam District – **ORDERS - ISSUED.**

**REF:** Letter ROC.No.236/HCMAC/2016, dated 24.06.2016 from the Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.

**ORDER ROC.No. 3908/2016-B.SPL., DATED: 29.06.2016**

**The High Court is pleased to pass the following Orders:**

The following 29 Judicial Officers working in Prakasam District, are hereby nominated to participate in the Awareness Programme on "Mediation" scheduled to be conducted on 02.07.2016 at District Legal Services Authority, Ongole, Prakasam District.

<b>SL.NO.</b>	<b>NAME AND DESIGNATION OF THE OFFICERS</b>
1.	Sri K.V.Vijaya Kumar, Prl. District and Sessions Judge, Ongole.
2.	Sri Shaik Mohd. Ismail, I Addl. District and Sessions Judge, Ongole.
3.	Smt. G.Sridevi, VI Addl. District and Sessions Judge, Markapur.
4.	Sri R.J.Viswanadham, VII Addl. District and Sessions Judge, Ongole.
5.	Sri V.Mohan Kumar, Judge, Family Court, Ongole.
6.	Sri B.B.Nagendra Rao, Chairman, Permanent Lok Adalat, Ongole.
7.	Smt. Y.Hemalatha, Principal Senior Civil Judge, Ongole.
8.	Sri T.Raja Venkatadri, Secretary, District Legal Services Authority, Ongole.
9.	Smt. S.Sree Lakshmi, Senior Civil Judge, Chirala.
10.	Sri S.Ramanaiah, Senior Civil Judge, Darsi.
11.	Sri S.M. Phani, Kumar, Senior Civil Judge, Kandukur.
12.	Sri K.Seetha Rama Krishna Rao, Senior Civil Judge, Markapur.
13.	Sri G.S.K.Patruudu, Senior Civil Judge, Parchur.
14.	Smt. P.Lakshmi Kumari, Prl. Junior Civil Judge, Ongole.
15.	Smt. D.Durga Kalyani, II Addl. Junior Civil Judge, Ongole
16.	Sri J.Sravan Kumar, III Addl. Junior Civil Judge, Ongole.

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17.	Sri Kumar Vivek, Judicial Magistrate of First Class, Special Mobile Court, Ongole.
18.	Sri Sk. Ibrahim Sharief, Spl. Judicial Magistrate of First Class, Excise Court, Ongole.
19.	Sri S.Vijaya Chandar, Addl. Junior Civil Judge, Addanki.
20.	Sri N.Raja Sekhar, Prl. Junior Civil Judge, Chirala.
21.	Sri S.Siva Sankara Reddy, Addl. Junior Civil Judge, Chirala.
22.	Smt. N.Reddy Prasanna, Junior Civil Judge, Darsi.
23.	Sri A.Thoushid Hussain, Prl. Junior Civil Judge, Giddalur.
24.	Sri R.Ashok Kumar, Addl. Junior Civil Judge, Giddalur.
25.	Sri E.Anjaneyulu, Addl. Junior Civil Judge, Kandukur.
26.	Smt. M.Subhavani, Prl. Junior Civil Judge, Markapur.
27.	Sri Mohd. A.Parveez Shaik, Addl. Junior Civil Judge, Markapur.
28.	Sri P.Akbar Khan, Junior Civil Judge, Parchur.
29.	Sri Ch.Srinivasa Babu, Junior Civil Judge, Podili.

The I Addl. District and Sessions Judge, FAC. Prl. District and Sessions Judge, Prakasam at Ongole, is requested to make necessary relief arrangements in respect of the above said nominated officers to the said programme on 02.07.2016 at District Legal Services Authority, Ongole, Prakasam District.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The officers concerned.
2. The Central Project Coordinator, High Court of Judicature at Hyderabad.  
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
3. The Deputy Director, Mediation and Arbitration Centre, High Court of Judicature at Hyderabad.
4. The Prl. District and Sessions Judge-cum-chairman, District Legal Services Authority, Prakasam at Ongole.
5. The I Addl. District and Sessions Judge, Ongole, Prakasam District.
6. The Secretary, District Legal Services Authority, Ongole, Prakasam District.
7. The District Treasury Officer, Prakasam at Ongole.

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